

ITEM NO.501

COURT NO.3

SECTION II-B

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 885/2019

SUKHPAL SINGH KHAIRA

Appellant(s)

VERSUS

THE STATE OF PUNJAB

Respondent(s)

IA No. 124389/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 134538/2022 - INTERVENTION/IMPLEADMENT

IA No. 124391/2017 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No.172980/2022 - INTERVENTION)

WITH SLP(Cr1) No. 6960/2021

Cr1.A. No. 886/2019

(IA No. 125568/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 125569/2017 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 5933/2019

(IA No. 88903/2019 - EXEMPTION FROM FILING O.T.)

Date : 16-11-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER  
HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN  
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

Mr. S.Nagamuthu, Sr. Adv. (Amicus Curiae)

For Appellant(s)  
in Cr1.A.885/2019  
& Cr1.A.886/2019

Mr. P.S. Patwalia, Sr. Adv.  
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Mr. Sudhir Walia, Adv.  
Mr. Arpit Sharma, Adv.  
Ms. Harshika Verma, Adv.  
Mr. Gauravjit Singh Patwalia, Adv.  
Mr. Ajit Singh Johar, Adv.

Mr. Mehtab Singh Khaira, Adv.  
 Mr. Harshit Sethi, Adv.  
 Mr. Amit K. Nain, AOR

in SLP 6960/2021 Mr. Puneet Singh Bindra, AOR  
 Mr. Neeraj Kumar Verma, Adv.  
 Mr. Yasharth kant, Adv.  
 Mr. Simren Jeet, Adv.

in SLP 5933/2019 Mr. Chinmoy Khaladkar, Adv.  
 Mr. Abhinav Agnihotri, Adv.  
 Mr. Salonee Paranjape, Adv.  
 Mr. Abhishek Sharma, Adv.  
 Mr. B. K. Pal, AOR

For Respondent(s) Mr. Vinod Ghai, Sr. Adv./Advocate General  
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 Ms. Kirti Ahuja, Adv.  
 Mr. Gaurav Dhama, Adv.  
 Ms. Malvika Raghavan, Adv.  
 Ms. Priyanka C., Adv.  
 Mr. Mayank Dahiya, Adv.  
 Ms. Mahima Dogra, adv.  
 Ms. Bhupinder, Adv.  
 Mr. Ajay Pal, AOR  
 Ms. Ranu Purohit, Adv.

Mr. Tushar Mehta, SG  
 Mr. S.V.Raju, ASG  
 Mr. Mukesh Kumar Maroria, AOR  
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 Mr. Anirudh Bhat, Adv.  
 Mr. Adit Khorana, Adv.  
 Mr. Padmesh Mishra, Adv.  
 Mr. Udai Khanna, Adv.

Mr. Ardhendumouli Kumar Prasad, AAG  
 Mr. Vishnu Shankar Jain, AOR  
 Mr. Amritesh Raj, Adv.  
 Ms. Shreya Srivastava, Adv.  
 Mr. Ashish Madaan, Adv.  
 Mr. Aman Singh Bhadoria, Adv.  
 Ms. Ananya Sahu, Adv.

Mr. Saurabh Mishra, AAG  
 Mr. Sunny Choudhary, AOR  
 Mr. Abhinav Shrivastava, Adv.

For Intervenor(s) Mr. Ashish Dixit, Adv.  
Mr. Ravi Sharma, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Heard Mr. P.S.Patwalia, learned senior counsel for the appellants, Mr. S.Nagamuthu, learned senior counsel/amicus curiae, Mr. Puneet Singh Bindra, learned counsel for the petitioner.

Heard Mr. Vinod Ghai, learned Advocate General for the State of Punjab in part.

List tomorrow i.e. on 17th November, 2022.

(NEELAM GULATI)  
AR-CUM-PS

(ANITA MALHOTRA)  
AR-CUM-PS

(KAMLESH RAWAT)  
COURT MASTER